

Circulation of Fake currency notes

8433. SHRI MUKHTIAR SINGH
MALIK:

SHRI S. N. MISRA:

Will the Minister of FINANCE be pleased to state:

(a) whether the circulation of fake currency notes is on the increase in the country;

(b) whether Government have received any report from the State Government of Uttar Pradesh about a gang engaged in the sale of fake currency notes unearthed by Uttar Pradesh C.I.D. recently;

(c) if so, the number of persons arrested in this case; and

(d) the nature of action taken by Government against the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) From the number of fake currency notes recovered in circulation or seized by the police from counterfeiters during the last three years, the circulation of fake currency notes cannot be said to be on the increase in the country.

(b) to (d). Reports have been received that on 9th November, 1972 the officers of the Economic Intelligence and Investigation Wing of the U.P. C.I.D. arrested 3 persons at Mughal Sarai Railway Station under the charge that they were engaged in criminal conspiracy for cheating innocent persons with inducement to part with genuine currency notes on the promise of tendering 4 times the value in fake currency notes. No fake currency notes were recovered from their possession at the time of arrest and even during investigation but the accused persons have confessed that they were engaged in deceiving people with the lure of fake currency notes. During investigation, another person

of Patna has been arrested. A criminal case under Section 420/120B I.P.C. has been registered against the accused persons and the investigation is proceeding.

Effect of steep rise in import duty on Cotton and short fall in Production of cotton on handloom and power-loom Industry

8434. DR. KARNI SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether more than half of the yarn produced from imported cotton goes to handloom and powerloom sectors;

(b) whether it has been brought to the notice of Government that the imposition of 40 per cent duty in the budget on imported cotton will seriously affect these sectors besides the organised sector; and

(c) whether fears have also been expressed that the shortfall in the production of cotton by 6 per cent this year coupled with the steep rise in the import duty may cause a fresh crisis in the industry and if so, the reaction of Government thereto?

THE MINISTER OF COMMERCE (SHRI D. P. CHATTOPADHYAYA): (a) Yes, Sir.

(b) All implications of the new import duty on cotton are being carefully examined, including its impact on the handloom and powerloom sectors.

(c) Government do not have any such apprehension.

Loans by Nationalised Banks to Educated unemployed for setting up industries

8435. SHRI J. G. KADAM: Will the Minister of FINANCE be pleased to state:

(a) the number of educated unemployed who were given financial

help from Nationalised Banks for starting industries during 1971-72 and 1972-73, State-wise; and

(b) how many of them have actually established industries, State-wise?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):

(a) and (b). "Educated unemployed" assisted by the banks in the form of provision of credit are included under the category 'professional and self-employed'. The statement laid on the Table of the House, indicates nationalised banks' loans outstanding as at the end of June 1971 and June 1972 in respect of the category "professional and self-employed persons", state-wise. [Placed in Library. See No. LT-4899/73.] The Exemption is that loanees actually use the loans for productive endeavours.

Proposal to take over trade of essential commodities

8436. SHRI SUKHDEO PRASAD VERMA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are considering proposals to take over trade of all essential commodities in near future; and

(b) if so, the salient features thereon?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA):

(a) and (b). A Committee has been set up to suggest long-term and short-term policies and measures for making available essential commodities and articles of mass consumption to the common man at reasonable prices.

Pursuant to the decision of the Government of India to take over wholesale trade in wheat and rice, several State Governments have already taken over wholesale trade in wheat and wheat products. Wholesale trade in rice will be taken over from the ensuing kharif season.

Recruitment to Industrial Management Pool

8437. SHRI DEVINDER SINGH GARCHIA: Will the Minister of FINANCE be pleased to state:

(a) whether further recruitment to the Industrial Management Pool has since been stopped;

(b) if so, the reasons therefor; and

(c) whether a spokesman of the Chief Executives of the various enterprises met the Cabinet Secretary for reopening recruitment to this cadre?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and

(b). Appointments to the Industrial Management Pool were first made in 1959 and 1960 on the basis of the requirements of Public Enterprises under the participating Ministries. After the initial in-take, there has been no further recruitment to the Pool on the consideration of the requirements of the Public Sector Undertakings.

(c) Some representatives of the Industrial Management Pool Officers' Association met the Cabinet Secretary to discuss service matters generally.

Facilities for shifting of German Plants to India

8438 SHRI M. KRISHNAMURTHY: Will the Minister of COMMERCE be pleased to state:

(a) whether Dr. Seifoiz, Chairman of the Indo-German Society in West Germany has suggested that Government should create facilities for West German industries to transfer some part of their plants to India; and

(b) if so, what is Government's reaction thereto?